

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 1025
ANSWERED ON 21ST DECEMBER, 2017

ROAD SAFETY IN ASSAM

1025. SHRI RADHESHYAM BISWAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has reduced the priority of Road Safety by ignoring reasonable road safety suggestions from various organizations in the country including Assam;

(b) if so, the details thereof along with the reasons therefor;

(c) whether some NGOs are involved in the field of road safety as a group of external stakeholders of National Highways Authority of India;

(d) if so, the details thereof; and

(e) the work taken and the funds allocated and released to these NGOs during the last three years and the current year?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) No, Madam. Ministry of Road Transport & Highways regularly holds consultations from time to time with different stakeholders including Non - Governmental Organization (NGO) to improve the road safety in the country. The representative of different stakeholders have also been made Non-Official Members of the National Road Safety Committee, constituted as the apex body to take policy decisions in matters of road safety in pursuance of Section 215 of Motor Vehicle Act. 1988.

(c) No, Madam.

(d) & (e) Do not arise.
